

Pending cases in Central Administrative Tribunal

1170. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) the number of transferred cases pending with the different benches of the Central Administrative Tribunal as on June 30, 1991;

(b) the number of transferred cases disposed of during the last one year and how does the same compare with the disposal of the regular cases;

(c) the reasons for the slow progress on the disposal of the transferred cases;

(d) the steps taken to dispose of the pending transferred cases on priority;

(e) whether there has been a spurt in the filing of cases by the Government employees in the recent years;

(f) if so, the specific reasons thereof and the steps taken to review the causes responsible for spurt in the number of cases; and

(g) the break up of the cases under different heads such as transfer, discipline, promotion etc. registered during the last three years together with the outcome thereof indicating the salient causes for filing those cases?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) and (b) A Statement showing the information sought is enclosed.

(c) and (d) All the cases pending whether transferred or original, filed in the Central Administrative Tribunal are taken up for disposal according to their date of filing with the Tribunal. Priority is given for disposal of older transferred applications. Out of 26329 transferred cases received in the Tribunal till 30-6-1991, 23105 cases have been decided. Only 3224 cases are

pending for want of completion of pleadings, etc. by parties. With the creation of two additional benches at Principal Bench, New Delhi, and new Benches one each at Lucknow and Jaipur, during 1989-90, and filling up of most of vacant posts of Vice-Chairmen and Members in the C.A.T. during 1991, the disposal of cases is expected to be faster in future.

(e) No Sir. The filing rate of fresh cases in the C.A.T. is almost uniform in recent years.

(f) Does not arise.

(g) There is at present no system of maintaining subjectwise statistical information.

STATEMENT

(a) The details of transferred cases in the Central Administrative Tribunal is as under :—

<i>Name of the Bench</i>	<i>Transferred cases pending as on 30-6-1991</i>
Principal Bench	518
Ahmedabad Bench	21
Allahabad Bench	656
Bangalore Bench	5
New Bombay Bench	221
Calcutta Bench	474
Chandigarh Bench	90
Cuttack Bench	9
Guwahati Bench	3
Hyderabad Bench	22
Jabalpur Bench	52
Jodhpur Bench	1097
Madras Bench	43
Patna Bench	12
Ernakulam Bench	1
TOTAL	3224

(b) The number of transferred cases disposed of during the last one year i.e., 1-7-1990 to 30-6-1991 is 1603 and the number of other cases disposed of during the same period is 14306.